

Sl.No.	State-wise CPSEs Name	2010-11	2009-10	2008-09
Madhya Pradesh				
17.	NEPA Ltd.	-7040	-5533	-4608
Maharashtra				
18.	Air India Charters Ltd.	-39122	-36069	-33960
19.	Hindustan Antibiotics Ltd.	-4242	-4985	-2209
20.	Hotel Corpn. Of India Ltd.	-2020	-2911	-1861
21.	Richardson and Cruddas (1972) Ltd.	-2155	-2738	-3030
Meghalaya				
22.	North Eastern Handicrafts and Handloom Dev.Corpn. Ltd.	-174	-182	-201
Nagaland				
23.	Nagaland Pulp and Paper Company Ltd.	-1344	-1438	-1810
Odisha				
24.	Utkal Ashok Hotel Corpn. Ltd.	-71	-160	-139
Tamil Nadu				
25.	Hindustan Photo Films Manufacturing Co. Ltd.	115665	-100921	-89026
26.	IDPL (Tamilnadu) Ltd.	-52	-52	-83
Uttar Pradesh				
27.	Bharat Immunologicals and Biologicals Corp. Ltd.	-418	-879	-352
28.	British India Corporation Ltd.	-5082	-4263	-4403
29.	Scooters India Ltd.	-1711	-2801	-2765
30.	Triveni Structural Ltd. West Bengal	-5318	-5622	-4698
West Bengal				
31.	Bengal Chemicals and Pharmaceuticals Ltd.	-916	-1054	-352
32.	Birds Jute and Exports Ltd.	-690	-690	-784
33.	Central Inland Water Transport Corpn. Ltd.	-468	-182	-11481
34.	Hindustan Cables Ltd.	-60739	-45932	-44537
35.	Hindustan Steelworks Costn. Ltd.	-3809	-5459	-688
36.	Hooghly Dock and Port Engineers Ltd.	-1050	-5442	-5272

Fall in gas production in KG-D6

1501. SHRI UPENDRA KUSHWAHA: Will the MINISTER OF PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is sudden fall in gas production in KG-D6 block especially after UK-base BP plc bought 30 per cent stake in Reliance Industries Limited (RIL);

(b) whether Government has decided to take penal action against RIL for the drastic fall in production of gas in KG-D6 block;

(c) if so, the details of action taken against RIL;

(d) whether Government has conducted any inquiry to ascertain as to whether the fall in gas production is genuine or artificial and if so, the details thereof; and

(e) the measures taken to meet gas demand?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) Directorate General of Hydrocarbons (DGH) under this Ministry has reported that the average natural gas production from D1, D3 and MA fields of the block KG-DWN-98/3 operated by the consortium of Reliance Industries Limited (RIL) and Niko Resources Limited (NIKO) during February, 2012 is about 35.57 MMSCMD, as against the planned production of 70.38 Million Metric Standard Cubic Meter Per day (MMSCMD) in D1, D3 and MA fields in the year (2011-12) as per approved Field Development Plans (FDPs) of D1, D3 and MA fields .

The breakup of current gas production in above block is as under:

D1 and D3 fields	: 28.93 MMSCMD
MA field	: 6.64 MMSCMD
TOTAL	: 35.57 MMSCMD

The issue of falling gas production in KG-D6 block has been deliberated in various Technical Committee Meetings held between Contractor(s) and DGH including the field visit by DGH technical team to ascertain the reasons for less gas production. The Management Committee (comprising of representatives of GoI/DGH and Contractor(s)) has also examined the issue from time to time. The major reasons for fall in gas production are as under:

- 6 out of total 18 gas producers put on production in D1 and D3 fields have ceased to flow due to water loading/sand ingress in the wells.
- 1 oil/gas producer in MA field out of 6 oil/gas producers has ceased to flow due to water loading in well.
- Non- drilling of gas producers in D1 & D3 by the Contractor(s) in line with the approved AIDP. So far, 18 producers have been drilled, completed and connected as against 31 producers by 31.03.2012 as per approved AIDP.

(e) In order to increase the gas production from KG-D6 block, the Contractor has been advised to drill more gas producers in D1 and D3 gas fields as well as adopt appropriate remedial measures such as wells intervention in D1 and D3 and MA fields to revive the sick wells in order to achieve the gas production in line with

approved FDP. The Contractor has drilled 4 more wells in D1 and D3 which are yet to be completed or connected. Further, the Optimized Field Development Plan for 4 other gas discoveries (D-2, 6, 19 and 22) in this block has been approved by the MC in January, 2012.

Pilferage of LPG

1502. SHRI MOHD. ALI KHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether LPG pilferage is taking place in the country on a large scale;
- (b) if so, the details thereof and the reasons therefore during the last three years, State-wise, with special reference to Andhra Pradesh;
- (c) the action taken against the erring officials and public involved in such crimes, State-wise; and
- (d) the steps being taken to make fool-proof system in future?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) The possibility of supply of partially used cylinders/under-weight cylinders/ pilfering product from LPG cylinders by some unscrupulous elements can not be ruled out due to the wide gap between the retail price of LPG for domestic use and the market price for commercial LPG.

Public Sector Oil Marketing Companies (OMCs) have reported that based on the established complaints of supply of partially used cylinders/under-weight cylinders/pilfering product from LPG cylinders, action has been taken in 145 cases in the country, including 3 cases in the State of Andhra Pradesh during the last three years and the period April 2011 to January 2012 between April and December, 2009 under the provisions of Marketing Discipline Guidelines (MDG). The State-wise detailed are as under:

Sl.No.	States	No. of established cases
1.	Andhra Pradesh	3
2.	Delhi	38
3.	Gujarat	8
4.	Haryana	3
5.	Himachal Pradesh	2
6.	Jharkhand	1
7.	Madhya Pradesh	2
8.	Maharashtra	1
9.	Odisha	3
10.	Punjab	25
11.	Rajasthan	8